

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2292  
ANSWERED ON:15.12.2004  
DELHI HEART & LUNG INSTITUTE  
Purandeswari Smt. Daggubati

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Delhi Heart & Lung Institute which is a super speciality Hospital for Cardiac diseases is recognised by the CGHS for extending treatment facilities to CGHS Beneficiaries ;
- (b) if so, the details thereof ;
- (c) if not, the reasons therefor;
- (d) whether the Government proposes to include this Hospital for providing specialised treatment in cardiac diseases to CGHS Beneficiaries ;
- (e) if so, the details thereof ; and
- (f) the time by when the said proposal is likely to be implemented?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE ( SMT. PANABAKA LAKSHMI)

(a): No, Sir.

(b): In view of (a) above, the question does not arise.

(c): Tenders were invited in the year 2000 for recognition of private hospitals/diagnostic centers under CGHS Delhi against which the Delhi Heart and Lung Institute did not apply and therefore, the said hospital could not be considered for recognition under CGHS Delhi.

(d) & (e): The CGHS had during March-April, 2004, invited tenders for fresh recognition of private hospitals/diagnostic centres under CGHS Delhi against which this hospital has applied among others. The eligible applicant hospitals/diagnostic centers satisfying the criteria laid down in the tenders would be entitled for consideration on merit for recognition under CGHS.

(f): As the process of recognition under CGHS is a time consuming one which involves inspection of the applicant hospitals and thereafter obtaining necessary administrative and financial approval, etc., no specific timeframe can be laid down at present for coming out with the fresh list of private hospitals recognised under CGHS Delhi.